

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.07.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 30.07.2025 will

not be taken up. The next dates of hearing will be notified later.

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S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)	Ashok Gupta	Siddharth Bhatli	Chetna Bisht-R1
	(Ins) No. 1243 of	Suspended Director of Ajnara		Vishal Ganda
	2022 & I.A. No.	India Ltd.		Govind Keshav
	3978, 4502, 4893	Vs.		Bharat Bhushan
	of 2022 & 1330,	Manish Kumar Gupta & Anr.		V.D'Costa
	1895, 2562, 3386,	(Authorized Representative for		Astha Ojha
	3729, 4557, 4758,	Class of Creditors)		Ikshvaaku
	5219, 6111 of			Samiron Borkataky
	2023, 1115, 1414,			Amar Pal
	2648, 2649, 3525,			
	4058, 4261, 4279,			
	4314, 4819, 5162,			
	5247, 5330, 5333,			
	6720, 6721 of			
	2024 & 913, 914,			
	1245, 1246, 1247,			
	1721, 1839, 2403,			
	2407, 2867, 3141,			
	3171, 3335, 3770,			
	3787, 3788, 3789,			
	3795, 3796, 3902			
	of 2025			
	Part Heard			
2.	Comp. App. (AT)	Dr. Sunil Gupta	Palash S Singhai	Harsh Saxena
	(Ins) No. 1401 &	Vs.		Shevaaz Khan
	1402 of 2024 &	Vineeta Maheshwari & Ors.		Karan Valecha- R1
	I.A. No. 5090,			Rahil Gupta- R2
	5091, 5092, 5093			Himanshu Satija
	of 2024			
	Part Heard			

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ſ	3.	Comp. App. (AT)	CA Shyam Malpani	Santosh Kr. Singh	Zoheb Hossain
		No. 34 of 2024 &	Vs.		
		I.A. No. 831, 834	National Financial Reporting		
		of 2024	Authority		
		Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar